BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

CP(IB) 5/7/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2018

Name of the Company: Phonix ARC Pvt. Ltd.
(Trustee of Phonix Trust FY 14-9)
V/s.
Nagaur Water supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHASHWATA SHUKLA	ADVOCATE	RESPONDENT	
2.	Ashish C Doshi	PCS	Applicant	

ORDER

PCS Mr. Ashish Doshi is present Financial Creditor/Petitioner. Advocate Mr. Shashwat Shukla with Advocate Mr. Rushabh Munshaw are present for Respondent.

On the request of the Respondent matter is adjourned as a last chance. No further adjournment shall be granted on the next date of hearing.

List the matter on 06.07.2018.

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 4th day of July, 2018.